

OFFICE OF THE DISTRICT & SESSIONS JUDGE : DELHI

ORDER

A Committee comprising the following Judicial Officers is hereby constituted for filling up of one post of Accounts Officer and One Post of Deputy Controller of Accounts, with immediate effect:-

- 1 **Sh. O. P. Gupta** **Chairman**  
District Judge & ASJ I/c West, Tis Hazari Court, Delhi.
- 2 **Sh. S. C. Malik** **Member**  
PO MACT, Central, Tis Hazari Court, Delhi.
- 3 **Ms. Anu Malhotra** **Member**  
Special Judge, PC Act, CBI, Tis Hazari Court, Delhi.

However, correspondence with the High Court will be done only through the undersigned.

*Sunita Gupta 21/1/12*  
(Sunita Gupta)

District & Sessions Judge : Delhi

No.F.1(3)/Gaz./2012/303/6468-490 Dated, Delhi the **21 JAN 2012**

Copy forwarded for information & necessary action to :-

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The District Judges & ASJ I/c North, West, New Delhi, East, North-East, North-West, South & South-West, Tis Hazari, Patiala House, Karkardooma, Rohini, Saket & Dwarka Courts, Delhi/New Delhi.
- 3 The Officer concerned.
- 4 The Officer In-charge, Administration Branch I, II & III, Central, Tis Hazari Court, Delhi.
- 5 The Administrative Civil Judge, Central, Tis Hazari Court, Delhi.
- 6 The Superintendent/Branch Incharge, Administration Branch-I, II & III, Central, Tis Hazari Court, Delhi with the direction to pursue the matter with the committee.
- 7 The PS to District & Sessions Judge, Delhi.
- 8 The Senior Accounts Officer, Accounts Branch, Tis Hazari Court, Delhi.
- 9 The Website Committee, Hindi & English, Tis Hazari Court, Delhi.

*Sunita Gupta 21/1/12*  
District & Sessions Judge : Delhi